

Division Bench

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

(8)

C.A (CAA) No.159/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> August 2017, 11.30 A.M

Name of the Company		Microfirm Capital Pvt.Ltd.	
Under Section		230-232 Am	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NITU PODDAR, PCS

Applicant –  
Microfirm Capital  
Pvt Ltd

Nitu Poddar  
24/8/2017

2. TAPAS KR. DAS,  
ASSISTANT DIRECTOR

RDGER)  
MCA  
ORDER

Tow  
24/08/2017

Ld. Pr. CS for the petitioner and Mr. Tapas Kr. Das, Assistant Director from the Office of the Regional Director, Eastern Region, Kolkata representing the Central Government are present.

Asstt. Director informed that affidavit is prepared but he needs a day's time as there are certain corrections in the affidavit. He submitted that he wants to file the corrected affidavit by next working day. Prayer is allowed. Asstt. Director is directed to file affidavit by next working day.

List the matter on 28/08/2017.

Sd.

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)